

Annexure - 3

Satra Properties (India) Ltd

Date of Commencement of CIRP- 03/08/2020

List of Creditors as on - 27/02/2024

List of Secured Financial Creditors belonging to any Class of Creditors

Sl. No.	Date of receipt	Details of Claim received		Details of Claim Admitted						Amount of Contingent Claim	Amount of any Mutual dues, that may be set-off	Amount of Claim not admitted	Amount of Claim under verification	Remarks, if any
		Name of Creditor	Amount Claimed	Amount of Claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1		Vistra ITCL (India) Ltd	1,310,282,634	798,708,505	Secured				22.25%			511,574,129		Note- 1
2		Sudesh Bhatia & Sahil Bhatia	5,888,219	4,057,644	Secured			No	0.11%			1,830,575		Note- 2
3		Rishabh Kankariya	1,605,902	1,193,351	Secured				0.03%			412,551		Note-3
	Total		1,317,776,755	803,959,500					22.39%			513,817,255		

Note on claims

Particulars	
1	Interest amount considered @ 9% as per the letter on record.
2	The claimant is an allottee in Jodhpur. Unit no 457 allotted to him. Int @8%p.a is provided as per regulation. It does not appear that NOC has been provided by Vistra. The CD has also not informed the Claimant about the requirement to make the payment in an escrow account of Axis Bank in the allotment letter. Interest @ 8% has been provided on the outstanding as per the regulations.
3	Interest considered @9.30% simple interest